Government of India Ministry of Youth Affairs & Sports Department of Sports

LOK SABHA UNSTARRED QUESTION NO. 2040 TO BE ANSWERED ON 01.08.2023

Welfare Schemes

2040. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the schemes for the welfare of former sportspersons and the number of beneficiaries, sports-wise;
- (b) the details of the schemes for supporting young sportspersons from poor families and the number of beneficiaries in such schemes, Scheme and State/UT-wise especially in Tamil Nadu; and
- (c) the details of the beneficiaries in Tamil Nadu availing the benefits of welfare schemes meant for former and young sportspersons, district-wise?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

(a) The Government is implementing the Scheme 'Sports Fund for Pension to Meritorious Sportsperson' with an objective to provide assured monthly income through annuity for outstanding sportspersons. Under the existing Scheme, a monthly pension ranging from Rs.12,000/- to Rs.20,000/- is provided to the exsportspersons. The list of beneficiaries, sports-wise is available on Ministry's website at https://yas.nic.in.

(b) The Government is implementing the scheme of Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons (PDUNWFS) with the objective of providing financial assistance to outstanding sportspersons/family members living in indigent circumstances for various purposes like ameliorate condition, medical treatment, injuries, procurement of sports equipment's etc.

The list of beneficiaries under the Scheme, State/UT-wise, including Tamil Nadu (since 2009) is available on the Ministry's website at https://yas.nic.in.

(c) The Government does not maintain District-wise list of the beneficiaries under the schemes of Pension to Meritorious Sportsperson and Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons.
